



PRL. DISTRICT COURT :: WEST GODAVARI :: ELURU

MOST URGENT

OFFICIAL MEMORANDUM

Sub :- Funds 2020-2021 – Major Head – 2014 Admn. of Justice – Subordinate Courts – Utilization of Funds under contingencies of various Minor Heads for the financial year 2020-2021 – Surrender of Surplus Funds through CFMS Portal – Regarding.

Allotment of funds has been made to all the Subordinate Courts through CFMS under contingencies of various Minor Heads for the current financial year 2020-2021 through CFMS Portal. Basing on the expenditure incurred so far the officers are hereby requested to **surrender the excess amount** if any **through CFMS PROTAL** to the Prl. District Court, West Godavari, Eluru **after verifying the Budget Workflow Configuration in the Approver Level.**

The Officers are further requested to inform whether **any additional funds are required** during the remaining period of 2020-2021 in order to submit the same to the Hon'ble High Court of Andhra Pradesh.

The information should be submitted **on or before 30-12-2020.**

Prl. District Court, W.G.,
Eluru, Dated 18-12-2020.

[Handwritten Signature]
PRL. DISTRICT JUDGE,
W.G., ELURU.

To
All the Judicial Officers in the Unit of West Godavari.
All the Fast Track Court in the Unit of West Godavari.
The Special Magistrate Court, Tanuku.
The Official Receiver, West Godavari, Eluru.

DIB NO 4949
DATE 18/12/2020